

Filing No. Cr. Appeal (S.J)/8155/2020/

Anosh Ekka Vs U.O.I. Through CBI  
Advocate's name – Chandana Kumari

Defects:

- 2) Limitation Expired on 25/04/2020. Delay of 35 days.
- 9)
  - i) Name of one of the Advs. not stated in the body of Vak.
  - ii) Subject in Index may be Specified.
  - iii) Limitation Petition may be filed.
  - iv) U/S as stated in Page 5, may be verified.
  - v) Father's name of deponent may be verified.
  - vi) Name as in Para-3 may be verified.